

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT  
AMARAVATI**

**SUB: HIGH COURT OF ANDHRA PRADESH** - Nomination of certain District and Sessions Judges who are attending the confidential work of High Court of Andhra Pradesh, Amaravati from 13.11.2019 to 15.11.2019 is extended for two more days i.e., from 16.11.2019 to 17.11.2019 (both days inclusive) - **ORDERS - ISSUED.**


READ: High Court's proceedings in order Roc.No.809/2019-B.Spl., dated 12.11.2019.

**ORDER ROC.NO.809/2019-B.SPL: DATED:15.11.2019**

**In continuation of the High Court's proceedings read above, the High Court made the following order:-**

The nomination of District and Sessions Judges viz., (1) Ms. B.S.Bhanumathi, (2) Sri G.Gopichand, (3) Kum. C.Yamini, (4) Sri Y.V.S.B.G.Pardhasaradhi; and (5) Sri Chinnamsetty Raju, District and Sessions Judges to attend the confidential work of High Court of Andhra Pradesh, Amaravati from 13.11.2019 to 15.11.2019, is hereby extended for two more days i.e., from 16.11.2019 to 17.11.2019 (both days inclusive).

The officers who are holding in-charge of the post(s) of the above said nominated officers shall continue to be in-charge during the extended period of the above said Officers whose nomination is extended for two more days i.e., from 16.11.2019 to 17.11.2019.



**REGISTRAR (I.T-CUM-C.P.C.)  
FAC REGISTRAR (VIGILANCE)**

To

1. The officers.
2. The Incharge Officers.
3. The Registrar Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information)
4. **THE PRL. DISTRICT AND SESSIONS JUDGES,**  
Visakhapatnam, East Godavari at Rajamahendravaram, Guntur and West Godavari at Eluru.
5. **THE DISTRICT TREASURY OFFICERS:**  
Visakhapatnam, East Godavari at Rajamahendravaram, Guntur and West Godavari at Eluru.